

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 206 of 2017 (SZ)

Applicant(s)

Ranjith Fernando
New No.9, Old No.4,
Driver Street, Pudupet,
Chennai 600002

Vs. Respondent(s)

The Chairman,
Tamil Nadu Pollution Control Board
76, Mount Salai, Guindy,
Chennai 600032 and others.

Legal Practitioners for Applicant(s)

M/s D. Ravichander, P. Saritha
& P. Dinesh Kumar

Legal practitioners for respondent(s)

Mrs. Yasmeen Ali for R1
Mr. Suriya Prakash for R2

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.02.2018 Applicant & Counsel not present. R3 counsel present. Private notice not sent to R4. No representation for R1, R2. For filing reply call on 06.03.2018.  (Tmt. Meena Satheesh) Registrar